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**IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE  
WP No. 9097 of 2023**

*(DR. AMAN SHARMA Vs UNION OF INDIA AND OTHERS)*

**Dated : 25-04-2023**

*Shri Abhinav Dhanodkar - Advocate for the Petitioner .*

*Shri Manoj Manav - Advocate for the respondent No.1.*

*Shri Bhuwan Gautam - Govt. Advocate for the respondent No.2/State.*

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Issue notice to the respondents No.3 and 4 on payment of Process Fee by RAD mode within seven days.

Notice be made returnable within four weeks.

**(S. A. DHARMADHIKARI)  
JUDGE**

**(PRAKASH CHANDRA GUPTA)  
JUDGE**

Shruti

